

(b)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
DELHI.

MP 102/88 in OA 731/86.

19.1.1988.

Shri Ajay C.R. Das Vs. Union of India & Ors

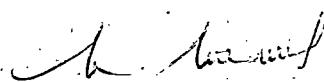
Petitioner through counsel Shri J.P. Verghese.

On behalf of the respondents Shri M.L. Verma,
counsel present.

Petitioner seeks to withdraw the Original

Application No. 731/86. Permitted to be withdrawn.

Dismissed as withdrawn with no costs.



(Kaushal Kumar)
Member
19.1.1988.



(K. Madhava Reddy)
Chairman
19.1.1988.